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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

ORIGINAL APPLICATION NO. 354 of 1988

Krishna Kumar Srivastava & others Applicant

Versus

The Union of India & others..... Respondents.

Hon. Ajay Johri -AM
Hon.G.S.Sharma -JM

In this application, the applicant is seeking appointment on compassionate grounds in view of the death of Sri B.B.Prasad, Assistant Loco Foreman, Gangapur City on 18-9-1982. The applicant has stated that certain enquiries were made by the D.R.M. Kotah regarding his eligibility for compassionate appointment for which the applicant had applied on the death of Sri B.B.Prasad. In this case, the cause of action arose in Gagapur City and the matter pertains to the D.R.M. Kotah and General Manager, Western Railway. The application is not maintainable here. The application be, therefore, returned to the applicant for being presented before the proper Bench.

G.S.Sharma
MEMBER(J)

अजय जोषी
MEMBER(A)

Dt/15.4.1988/
Shahid.